

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(X)

ORDER SHEET

06.05.2015

M.A./3451/2014

O.A./639/2002

ITEM NO:26

FOR APPLICANTS(S) Adv. : Shri Ravi Kant Jain

FOR RESPONDENTS(S) Adv.: Shri Vijay Pandita

Notes of The Registry	Order of The Tribunal
	<p>The present MA is filed for execution of the order dated 01.08.2005 in OA No.639/2002 passed by this Tribunal.</p> <p>The respondents submit that they have complied with the said order by holding a DPC dated 07.02.2008 and prayed for dismissal of the MA.</p> <p>Heard both sides.</p> <p>In the circumstances and in view of the submission made, MA is dismissed as the same becomes infructuous.</p> <p>No costs.</p> <p>(P.K. BASU) MEMBER (A)</p> <p>uma</p> <p><i>.....</i> (V. AJAY KUMAR) MEMBER (J)</p>